

- (iv) S.R.O. No. 313/65 published in Kerala Gazette dated the 10th August, 1965, making certain amendments to the Kerala Spirituous Culinary Aerated Water and other Flavouring Essences, Extracts, Perfumes and Colouring Rules, 1962.
- (v) S.R.O. 330/65 published in Kerala Gazette dated the 24th August, 1965.
- (vi) S.R.O. No. 331/65 published in Kerala Gazette dated the 24th August, 1965. [Placed in Library, see No. LT-5004/65].

**NOTIFICATION UNDER LIFE INSURANCE CORPORATION ACT AND SUMMARY OF RECOMMENDATIONS OF COMMITTEE ON TOP POSTS IN PUBLIC SECTOR UNDERTAKINGS**

**The Minister of Planning (Shri B. R. Bhagat):** I beg

- (1) to re-lay on the Table a copy of Notification No. G.S.R. 1223 published in Gazette of India dated the 28th August, 1965, containing Corrigendum to the Life Insurance Corporation (Amendment) Rules, 1965, published in G.S.R. 1094 in Gazette of India dated the 31st July, 1965, under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956. [Placed in Library, see No. LT-4793/65.]
- (2) to lay on the Table Summary of Recommendations of the Committee on Top Posts in Public Sector Undertakings as approved by Government. [Placed in Library, see No. LT-5005/65].

**ANNUAL REPORTS OF THE INDIAN CENTRAL JUTE COMMITTEE, INDIAN LAC CESS COMMITTEE AND INDIAN CENTRAL OILSEEDS COMMITTEE**

**The Deputy Minister in the Ministry of Food and Agriculture (Shri**

**Shahnawas Khan):** Sir, I beg to lay on the Table a copy each of the following Reports:—

- (i) Annual Report of the Indian Central Jute Committee for the year 1963-64 together with the Annual Accounts and the Audit Report thereon. [Placed in Library, see No. LT-5006/65].
- (ii) Annual Report of the Indian Lac Cess Committee for the year 1963-64 together with the Annual Accounts and the Audit Report thereon. [Placed in Library, see No. LT-5007/65].
- (iii) Annual Report of the Indian Central Oilseeds Committee for the year 1963-64 together with the Annual Accounts and the Audit Report thereon. [Placed in Library, see No. LT-5008/65].

**NOTIFICATION Re. KERALA WEIGHTS AND MEASURES RULES AND ART SILK TEXTILES CONTROL ORDER**

**The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy):** Sir, I beg—

- (i) to re-lay on the Table a copy of Notification No. 12563/64 MI/RD published in Kerala Gazette dated the 19th May, 1964, making certain amendment to the Kerala Weights and Measures (Enforcement) Rules, 1958, under sub-section (5) of section 43 of the Kerala Weights and Measures (Enforcement) Act, 1958, read with clause (c)(iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala. [Placed in Library, see No. LT-4877/65].
- (ii) to lay on the Table a copy of the Art Silk Textiles (Production and Distribution)